

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 16 /2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th January, 2017, 10.30 A.M.

Name of the Company		Sree Equipment Finance Ltd. -Versus- Sree Metaliks Ltd.
Under Section	7	Insolvency
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of

1. VINOD KOTHARI, PCS } APPLICANT, nitu Poddar
2. NITU PODDAR, PCS } 30/1/2017

ORDER

Ld. Counsels for the Petitioner are present. Nobody appeared on behalf of the respondents.

Order pronounced. Petitioner's Counsel prayed that a copy of the order may be provided on urgent basis. Prayer is allowed. Urgent copy of the order be provided as per rules.

List the matter on 06/02/2017 for further order.

Sd/F
(S. Vijayaraghavan)
Member (T)

5d/-
(Vijai Pratap Singh)
Member (I)